

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2231

ANSWERED ON:24.08.2012

APPRAISAL OF JSY

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of women benefited under the Janani Suraksha Yojana (JSY) in the country during the last three year and the current year, State/UT-wise;
- (b) the details of funds allocated/released/utilised under JSY during above the period;
- (c) the details of monitoring and reporting mechanism under JSY;
- (d) whether any appraisal of JSY has been carried out, if so, the outcome thereof and if not,the reasons therefor; and
- (e) the cases of non-payment of benefits of JSY to the entitled women noticed or reported under the said Yojana, State/UTwise and the corrective measures taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a) A statement showing number of women benefited under the Janani Suraksha Yojana (JSY) in the country during the last three years and the current year, State/UT-wise is at Annexure-1.

(b) A statement showing details of funds allocated and utilised during the above period is at Annexure-2.

(c) In order to ensure proper implementation of JSY a rigorous system of monitoring and supervision is in place. Accordingly, the Ministry of Health & Family Welfare has issued instructions to all the State governments for public display of names of JSY beneficiaries on a monthly basis in health facilities, payment to beneficiaries through cheque, setting up of grievance redressal mechanism at district and state levels and physical verification of beneficiaries by officials in a random manner. State officials, Chief Medical officers and Block Medical Officers monitor and supervise the implementation of the scheme on a regular basis. In addition, periodic test checks are carried out by the Ministry of Health & Family Welfare through the Regional Evaluation Teams (RETs). As regards reporting mechanism, information on JSY is compiled at the Block level on a monthly basis and is further transmitted to the District level and State levels. At the State level the information is compiled and sent to the Central level on a quarterly basis.

(d) The Ministry of Health and Family Welfare had commissioned an evaluation of the Janani Suraksha Yojana (JSY) by National Health Systems Resource Centre (NHSRC) in the eight high-focus states of Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Odisha, Rajasthan, Uttar Pradesh and Uttarakhand in 2010.

The findings of the evaluation show that:

JSY has undoubtedly increased the number of institutional deliveries;

The scheme has enabled poor women to access public health facilities.

JSY funds are reaching most of the beneficiaries who deliver in institutions;

Detailed report can be seen at the following link:

http://nhsrccindia.org/pdf_files/resources_thematic/Public_Health_Planning/NHSRC_Contribution/Programme_Evaluation_of_Janani_Suraksha_Yojana_-Sep2011.pdf

(e) Public Health is a State subject and the routine monitoring and supervision of JSY scheme which covers more than one crore pregnant women annually is primarily the responsibility of the State Governments. Considering the extent and magnitude of the scheme, the Government of India is not in a position to regularly track cases of non-payment of JSY benefits to entitled pregnant women. However, Government of India reviews the implementation of the scheme through Annual Common Review Missions, Regional Evaluation Teams and Integrated Field Monitoring Teams etc. Gaps observed in the implementation of the scheme are thereafter shared with the respective State governments for appropriate corrective action.

